HIGH COURT OF JAMMU& KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject:- Precautionary measures in view of prevailing security situation in District Poonch.

CIRCULAR

No:- 05 0) 2025 RG/NG

Dated: 07.05.2025.

Taking into account the recent escalation and continued intense cross-border artillery firing by Pakistan along the line of control in District Poonch, Hon'ble the Chief Justice, High Court of J&K and Ladakh has taken cognizance of the prevailing security situation and has been pleased to issue the following directions regarding the subject under consideration:

- 1. The Judicial Officers and the staff of the Courts at District headquarter Poonch and Mendhar shall leave the places of their residence and move to some safe zone:
- 2. Ensure court documents and records are safe;
- 3. The Judicial Officers and staff of the District Court shall remain available at all times at their places of stay to deal with any business of emergent nature which may be transacted on the virtual mode;
- 4. The Principal District and Sessions Judge, Poonch, shall make all the necessary arrangements for hearing of any exceptionally urgent Civil/Criminal matter(s) from the places of stay of Judicial Officers through virtual mode;
- 5. Any court staff in distress, need or difficulty of any kind shall seek the assistance of the Principal District and Sessions Judge, Poonch;
- 6. Stay updated on the situation through official channels and keep the Hon'ble High Court posted.

These directions shall remain in force till 9th May, 2025

Registrar General (Officiating) Dated: 07.05.2025

No: 24124-50 /NG

Copy to the:-

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
- 2. Secretary to Hon'ble Mr/Mrs. Justice for kind information of their Lordships.
- 3. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.

- 4. Member Secretary, J&K Legal Services Authority, Srinagar.
- 5. Director, J&K Judicial Academy, Srinagar.
- 6. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 7. Registrar IT, High Court of J&K and Ladakh, Srinagar.
- 8. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
- 9. Joint Registrar (Judicial/Protocol). High Court of J&K and Ladakh. Srinagar/Jammu.

....for information

- 10. Principal District and Sessions Judge, Poonch for information, necessary action and with the request to circulate the directions among all the judicial officers within his jurisdiction.
- 11. CPC eCourts, High Court of J&K and Ladakh for information.
- 12. Incharge NIC for uploading the same on official website of the High Court of J&K.

13. Office file.

Registrar General